National Company Law Tribunal

Allahabad Bench

Allahabad

CP No. 73 (ND)/ 2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2016.

NAME OF THE COMPANY: Anil Aggarwal & Ors. Vs Sartek Machinery Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: u/s 397,398 of the Companies Act, 1956

Sl. No. Name Designation Representation Signature

1.

2.

Order Dated 21.11.2016

CP No. 73 (ND)/ 2016: Anil Aggarwal & Ors. Vs Sartek Machinery Pvt. Ltd. & Ors

Order

There is no representation for respondent. Reply of the respondent is not filed till 3PM, as per order dated 27.10.2016. Therefore, orders setting respondent herein exparte dated 23.05.2016 is continued. For hearing the petitioner list it on 08.12.2016.

V.S.R. AVADHANI, MEMBER-JUDICIAL

H.P. CHATURVEDI, MEMBER-JUDICIAL

Dated 21, November, 2016